

**PROGRAMME**  
**Subject: “Dispute Resolution Scenario in Telecom and Broadcasting Sectors”**  
**Saturday 6<sup>th</sup> February, 2010**  
**Pragna Bhawan, Agartala**

- 11.00 am to 11.30 am Registration of delegates
- INAUGURAL SESSION**
- 11.30 am to 11.33 am *Lighting of the Lamp*
- 11.33 am to 11.40 am Felicitation of the dignitaries.
- 11.40 am to 11.55 am Welcome address by **Mr. G.D. Gaiha**, Member, Telecom Disputes Settlement and Appellate Tribunal.
- 11.55 am to 12.10 pm Address by **Dr. J.S. Sarma**, Chairperson, Telecom Regulatory Authority of India (TRAI)
- 12.10 pm to 12.25 pm Address by **Hon’ble Mr. Justice Jasti Chelameswar**, Chief Justice, Gauhati High Court (*Guest of Honour*)
- 12.25 pm to 12.40 pm Inaugural address by **Hon’ble Dr. Justice Mukundakam Sharma**, Judge, Supreme Court (*Chief Guest*)
- 12.40 pm to 12.55 pm Remarks of the President of the session - **Hon’ble Mr. Justice S.B. Sinha**, Chairperson, Telecom Disputes Settlement & Appellate Tribunal (TDSAT).
- 12.55 pm to 01.00 pm **Vote of Thanks**
- 01.00pm to 01.05 pm Presentation of mementos to the dignitaries.
- 01.05 P.M. to 01.50 P.M. LUNCH**

**BUSINESS SESSION-I**  
**“DISPUTE RESOLUTION AND REDRESSAL OF CONSUMER GRIEVANCES IN BROADCASTING SECTOR”**

- 01.50 pm to 01.55 pm Introduction of **Mr. Kuldeep Goyal**, Chairman cum-Managing Director, Bharat Sanchar Nigam Limited (BSNL) - Chairman of the session.
- 01.55 pm to 02.05 pm Opening remarks and Introduction of the following panelists by the Chairman of the Session **Mr. Kuldeep Goyal**, Chairman cum-Managing Director, BSNL:-
- (i) **Mr. N. Parameswaran**, Principal Advisor, Telecom Regulatory Authority of India (TRAI)
  - (ii) **Ms. Roop Sharma**, President, Cable Operators Federation of India
  - (iii) **Mr. Amrit Lal Saha**, President, Consumer Protection Association, Agartala, Tripura.
  - (iv) **Mr. Ashok Mansukhani**, President, MSO Alliance
- 02.05 pm to 02.20 pm Presentation by **Mr. Ashok Mansukhani**, President, MSO Alliance.
- 02.20 pm to 02.45 pm Discussion and interactive session, of the panelists with the audience to be moderated by **Mr. Kuldeep Goyal**, Chairman cum-Managing Director, BSNL.
- 02.45 pm to 02.50 pm **Vote of Thanks**
- 02.50 pm to 02.55 pm Presentation of Mementos to the panelists.

## BUSINESS SESSION-II

### “DISPUTE RESOLUTION AND REDRESSAL OF CONSUMER GRIEVANCES IN TELECOM SECTOR”

- 02.55 pm to 03.05 pm Opening remarks and Introduction of the following panelists by the Chairman of the Session **Hon’ble Mr. Justice U.B. Saha, Executive Chairman, Tripura Legal Services Authority, Agartala:-**
- (i) **Mr. Manjul Bajpai**, President, Telecom Lawyers Association
  - (ii) **Mr. T.R. Dua**, Acting Director General, COAI
  - (iii) **Mr. S.C. Khanna**, Secretary General, AUSPI
  - (iv) **Amrit Lal Saha**, President, Consumer Protection Association, Agartala, Tripura.
  - (v) **Mr. D. Chakraborti**, GM, BSNL
- 03.05 pm to 03.20 pm Presentation by **Mr. Manjul Bajpai**, President, Telecom Lawyers Association
- 03.20 pm to 03.35 pm Presentation by **Mr. Amrit Lal Saha**, President, Consumer Protection Association, Agartala, Tripura.
- 03.35 pm to 04.00 pm Discussion and interactive session, of the panelists with the audience to be moderated by **Hon’ble Mr. Justice U.B. Saha, Executive Chairman, Tripura Legal Services Authority, Agartala**
- 04.00 pm to 04.05 pm **Vote of Thanks**
- 04.05 pm to 04.10 pm Presentation of Mementos to the panelists.
- 04.10 pm onwards** **TEA**